

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

R.A.No.25/2002

Date of order: 20.8.2002

Noor Mohd., S/o Sh.Bhure Shah, R/o Kisan Pura, Somalpur
Road, Ajmer.

...Applicant.

Vs.

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Rly, Ajmer.
3. Dy.C.O.S (E), Western Railway, Ajmer.
4. Sh.Arjun Lal Meena, Ticket No.28, Prininter Gr.I, Ticket Printing Press, Ajmer.

...Respondents.

Mr.R.G.Gupta - Counsel for Review applicants.

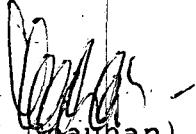
CORAM:

Hon'ble Mr.H.O.Gupta, Administrative Member

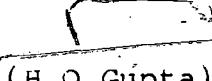
Hon'ble Mr.M.L.Chauhan, Judicial Member.

ORDER (ORAL)

The learned counsel for the Review Applicants submits that he wants to withdraw this R.A. The prayer granted. The Review Application is dismissed as withdrawn.


(M.L.Chauhan)

Member (J)


(H.O.Gupta)

Member (A)